

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1610  
ANSWERED ON:21.07.2014  
OVERSEAS INDIAN ELECTORS  
Antony Shri Anto

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has any record regarding the number of Overseas Indian Electors (OIEs) who casted their votes in the Lok Sabha Election, 2014;
- (b) if so, the details thereof, constituency-wise;
- (c) whether the number of such OfEs was comparatively low vis-a-vis the total number of OIEs;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (e): The information is being collected and will be laid on the Table of the House.